

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
STARRED QUESTION NO. 63
TO BE ANSWERED ON 10.02.2025**

INVESTIGATION OF COAL SCAM

*** 63 Smt. Priyanka Chaturvedi**

Will the Minister of **Coal** be pleased to state:

- (a) the status of investigation of the 2018 coal scam worth ₹ 6000 crore involving large companies;
- (b) whether Government has received any additional evidence recently related to the scam, and if so, the details thereof;
- (c) whether Government has released guidelines, mandates, or certifications for calorific value testing agencies to prevent mis-reporting; and
- (d) the steps taken by Government to prevent such scams in future?

ANSWER

**MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (A) to (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 63 FOR REPLY ON 10.2.2025 REGARDING "INVESTIGATION OF COAL SCAM" ASKED BY SMT. PRIYANKA CHATURVEDI.

(a): No such scam of 2018 worth Rs.6000 crore involving large companies has been reported in the Ministry of Coal.

(b) (c) and (d): Does not arise in view of (a) above.
